

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/348/ (IB)/2017
NAME OF THE PETITIONER(S) : GORANTLA GEOSYNTHETICS PVT LTD
NAME OF THE RESPONDENT(S) : TAMIL NADU INDUSTRIAL EXPLOSIVES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	M.A. Abdul Wahab	Counsel for Respondent -	M.A. Abdul Wahab
2)	T. Hemalatha	Counsel for petitioner	T. H. Hemalatha

ORDER

Counsels representing both the parties are present. Respondent Counsel submitted that a cheque to the tune of Rs.3,50,740/- has been issued to the other side towards full and final settlement of claim. He also furnished a memo mentioning details of the cheque and information, the same is furnished to the other side. Counsel for the Petitioner also submitted his consent and acceptance of the cheque. In view of the settlement between the parties, the matter is **closed**.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk